

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 79 of 2017 (SZ)**

**Appellant(s)**

Syam Kumar  
Syam Nivas, Veliyam Colony,  
Veliyom Post Office,  
Veliyom Village, Kottarakkara  
Taluk, Kollam District.

Vs.

**Respondent(s)**

The Director,  
Directorate of Mining and Geology,  
Thiruvananthapuram,  
Kerala 695 004 and others.

**Legal Practitioners for Appellant(s)**

M/s Momammad Sabah,

**Legal practitioners for respondent(s)**

Note of the Registry	Orders of the Registrar
Order No.	Date: 13.12.2017 Appellant counsel present. R1 to R4 MoA or Vakalat not filed. For filing MoA & reply call on 09.01.2018 NFA.  (Tmt. Meena Satheesh) Registrar